

ITEM NO.48

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 8495/2022

VISHWANATH

Petitioner(s)

VERSUS

RAJ NARAIN (DEAD) THR. LRS

Respondent(s)

Date : 29-08-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankur Yadav, AOR
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Rahul Ranjan Singh, Adv.

For Respondent(s)

Mr. Rajiv Mehta, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Counter affidavit has already been filed on behalf of
respondent nos. 1 to 4.

Hence, the matter shall be processed for listing before the
Hon'ble Court under the rules.

S.P.S. LALER
Registrar

pm